## F.No. 01(03)/Roster/CESTAT/2025/Part-II

## Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.08.2025

## ORDER NO. 147 of 2025

Hon'ble President is pleased to partially modify the roster order no. 104 of 2025 for

CESTAT. Kolkata from 25.08.2025 to 29.08.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. Ashok Jindal, Hon'ble Member (Judicial) and	Customs, Excise and Service
25.08.2025	Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Tax Division Bench matters
to		
29.08.2025		

## Note:

- 1. If the Hon'ble Member (Judicial) is on leave/tour, Mr. R. Muralidhar, Hon'ble Member (Judicial) will sit in the Division Bench.
- 2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website <a href="www.cestat.gov.in">www.cestat.gov.in</a> in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner (AR), Kolkata /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar